

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 1036 of 2020**

**In the matter of:**

**Sarda Argo Oils Ltd. Through Its Director Mr. Jagdish Prasad Sarada** ....Appellant

**Vs.**

**Sakuma Exports Ltd.** ....Respondent

**Present:**

**Appellant: Ms. Tanu Priya Gupta, Advocate.**

**Respondent: Mr. Amit Amist, Ms. Mithila Jain, Mr. AR Sandeep, Advocates.**

**ORDER**

**(Through Virtual Mode)**

**15.01.2021:** Mr. Amit Amist, Advocate appears on behalf of the Respondent. He may file reply-affidavit within two weeks. Rejoinder, if any, may be filed by the Appellant within two weeks thereof. Short written submissions not exceeding three pages together with compilation of relevant judgments may also be filed by the parties along with pleadings.

Post the appeal 'for admission (after notice)' on 16<sup>th</sup> February, 2021 before Court No.III.

**[Justice Bansi Lal Bhat]  
Acting Chairperson**

**[Dr. Ashok Kumar Mishra]  
Member (Technical)**

**[Shreesha Merla]  
Member (Technical)**

*AR/g*